

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 115 of 2013

Dated : 28th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr Buddy A. Ranganadhan and
Mr. Hasan Murtuza
Counsel for the Respondent(s) : Mr. Prashanto Sen, Mr. Rutwik Panda,
Ms. Anushruti, Ms. Anshu Malik for
OERC
Mr. Raj Kumar Mehta and Mr. Abhishek
Upadhyay for R-2

ORDER

We have heard the learned counsel for the parties. Written Submission is being filed today by the learned counsel for the Appellant.

The learned counsel for the Respondent is directed to file his reply Written Submissions on or before 31.10.2014 after serving copy on the other side.

Post the matter for Reporting Compliance and for further submission, if any, on **31.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/sh